

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.09.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1914 of 2021 in Comp. App. (AT) No. 54 of 2021 & I.A. No. 978 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
2.	Comp. App. (AT) No. 55 of 2021 & I.A. No. 979 of 2021	Electrotherm (India) Ltd. Vs. Mukesh B. Bhandari & Ors.  <b>With</b>	Chandra Shekhar Yadav	CS Rahul Sahasrabuddhe
3.	Comp. App. (AT) No. 56 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.  <b>With</b>	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi
4.	Comp. App. (AT) No. 57 of 2021	Shailesh B. Bhandari Vs. Electrotherm (India) Ltd. & Ors.	Partyush Kr. Yadav	Chandra Shekhar Yadav Tanveer Oberoi CS Rahul Sahasrabuddhe

### For Directions

5.	Comp. App. (AT) (Ins) No. 1196 of 2019	Chitra Deshmukh. Vs. Punjab National Bank & Anr.	Piyush Joshi.	Pankaj Vijeyan Falguni Shete-R1 Vipul Mittal-R2
6.	Comp. App. (AT) (Ins) No. 397 of 2020	Skyville-Residents Welfare Association Vs. Rational Buildcon Pvt. Ltd. & Ors.  <b>With</b>	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Satendra K. Rai Swapnil Gupta-R3
7.	Comp. App. (AT) (Ins) No. 398 of 2020	Skyville-Residents Welfare Association Vs. Golden Glow Estates Pvt. Ltd. & Ors.  <b>With</b>	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Satendra K. Rai Swapnil Gupta-R3 Guarav Mitra
8.	Comp. App. (AT) (Ins) No. 399 of 2020	Skyville-Residents Welfare Association Vs. Digamber Buildcon Pvt. Ltd. & Ors.	Alok Kr. Aggarwal	Aayushi Singh Shashank Agarwal Pranav Vyas Satendra K. Rai Swapnil Gupta-R3 Guarav Mitra

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	Rajnish Sinha-R1
10.	Comp. App. (AT) (Ins) No. 345 of 2021	Vrundavan Residency Pvt. Ltd. Vs. Mars Remedies Pvt. Ltd.	Aastha Mehta	
11.	Comp. App. (AT) No. 295 of 2019	Thangavelu Sudalyadm @ S.T. Velu & Ors. Vs. Charu Amritlal Kanani & Ors.	Aaditya A. Pande	Ajay Kumar-R1,2
12.	Comp. App. (AT) No. 85 of 2021	Amarjeet Singh Keer Vs. Keer Ventures Pvt. Ltd. & Ors.	Pallavi Pratap	Anmol Sinha Satwik Verma Kshitil Garg-R1,3 4 Chandra S. Yadav
13.	Comp. App. (AT) No. 86 of 2021	Mukesh Bhandari & Ors. Vs. Electrotherm (India) Ltd. & Ors.	Rahul Gupta	Satwik Verma Chandra Shekhar Yadav-R1 & R2

**For Hearing**

14.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt. Ltd. Vs. Wadhwa Glass Processors Pvt. Ltd.	Vikash Jain	Vineet Arora Debopriyo Moulik
15.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.	Surekha Raman	
16.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	
17.	Competition App. (AT) No. 20 of 2020	Lifestyle Equites CV & Ors. Vs. Competition Commission of India & Ors.	Sangeeta Goel	Shama Nargis Sonal Sarda Arjun Rekhi Diksha Gupta-R2 Saikrishna Rajagopal Devvrat Joshi-R4 Sreemoyee Deb

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By order of Hon'ble Acting Chairperson  
-sd/-  
Registrar